

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 855/9/NCLT/AHM/2019

Coram: **MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)**
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021**

Name of the Company:

TycoFire & Security India Pvt Ltd

V/s

JBF Petrochemicals Pvt Ltd

Section:


9 of the Insolvency & Bankruptcy Code, 2016


ORDER

Learned Counsel Mr. S S Shevade appeared for the Operational Creditor.

Learned Counsel Mr. Maulik Nanavati appeared for the Corporate Debtor.

Matter stands adjourned to 17.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8 day of March, 2021